

Mr. Deputy-Speaker: How the hon. Member came to that inference I do not know.

Shri Abid Ali: It is entirely wrong.

Shri Velayudhan: The answer should come from the Minister.

Shri Khandubhai Desai: It has been already answered. 'No' is the answer.

Shri Punnoose: Has the hon. Minister got figures to show how many unions wanted recognition during last year and how many were refused?

Shri Khandubhai Desai: I require notice.

प्रधान मंत्री का भाषण

*६४२. **श्री विभूति मिश्र :** क्या सूचना और प्रसारण मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या सरकार ऐसी कोई योजना बना रही है जिससे कि प्रधान मंत्री द्वारा देश और विदेश में दिये गये भाषणों की प्रतिलिपियां ग्रामीण जनता को कम कीमतों पर उपलब्ध हो सकें ;

(ख) यदि हां, तो वह योजना क्या है ; और

(ग) उसे कब लागू किया जायेगा ?

सूचना और प्रसारण मंत्री (डा० केसकर) : (क) से (ग). इस प्रकार की एक योजना पहले ही धारम्भ की गई है जिसके अनुसार कुछ समय के लिये हर महीने १६ से २४ पन्ने तक का एक पैम्फलेट एक आने के सस्ते मूल्य पर प्रकाशित किया जा रहा है। इसमें प्रधान मंत्री का हिन्दी में एक मुख्य भाषण तथा दूसरे भाषणों के कुछ भाग शामिल किये जाते हैं। अब तक ऐसी दो पुस्तिकायें निकल चुकी हैं।

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि यह भाषण गांवों के स्कूलों में, गांवों के अस्पतालों में या और लोक सहायक संस्थाओं में भेजने के लिये क्या सरकार कोई प्रबन्ध कर रही है ?

डा० केसकर : जी हां, इसका प्रबन्ध किया गया है और इसी उद्देश्य से यह जो पैम्फलेट छापे जा रहे हैं यह मोटे अक्षरों में हैं और उनका दाम नाम मात्र के लिये रक्खा गया है।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि किस-किस प्रान्त में कितनी-कितनी प्रतियां अब तक भेजी जा चुकी हैं ?

डा० केसकर : यह तो अभी हाल में ही प्रकाशित हुये हैं और अभी यह नहीं कहा जा सकता कि किस-किस जगह कितनी-कितनी भेजी जायेगी, इसमें कुछ समय लगेगा।

पंडित डा० ना० तिबारी : क्या केवल प्रधान मंत्री के ही भाषण छपवाने का इंतजाम हुआ है या और मंत्रियों के भी भाषणों के छपवाने का इंतजाम हुआ है ?

डा० केसकर : ऐसे लोगों के भी भाषण जो कि हमारे देश के बड़े नेता हैं बाद में छापने का प्रबन्ध किया जायेगा। इस वक्त तो प्रधान मंत्री जी के भाषण का इंतजाम किया गया है।

श्री हेडा : क्या कोई ऐसा समय अथवा अवधि निश्चित की गई है कि भाषण होने के बाद उतने समय के भीतर वह प्रकाशित हो जाय ?

डा० केसकर : नहीं, हर एक भाषण के लिए नहीं किया जाता, सिर्फ ऐसे ही भाषण प्रकाशित किये जाय जो सचमुच लोक कल्याण के लिए और साधारण समाज की प्रगति के लिए आवश्यक हों, सब भाषणों के लिए वैसा इंतजाम नहीं किया गया है।

Gus Manganese Mines

*643. **Shrimati Renu Chakravartty:** Will the Minister of Labour be pleased to state:

(a) whether complaints have been received that the creches of the Indian Iron and Steel Company's Manganese Mines at Gus, District Singhbhum are not constructed in conformity with the Mines Creches Rules; and

(b) if so, what action have Government taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) A complaint was received about the Iron Ore Mines and not the Manganese Mines.

(b) The Chief Inspector of Mines has deputed an Officer to enquire into the matter.

Shrimati Renu Chakravartty: In view of the fact that two months ago, a questionnaire has been replied to by the Gua Manganese Mines' Workers' Union that the creches had not been constructed in conformity with the rules, what steps has the Government taken to find out the fact and see that the mine owners conform to these rules?

Shri Abid Ali: This complaint was received early in October and, as I have said, the Chief Inspector of Mines had deputed an officer to enquire into the matter. A letter was also sent to the company to explain the position. The report is awaited.

Shrimati Renu Chakravartty: What is the method whereby Government ensures that the laws passed by this Parliament are actually implemented? May I also know whether during the last few years, any inspection was undertaken and any report was made by these officers to the Central Government in this regard?

Mr. Deputy-Speaker: The agency or the methods that are adopted to see that any legislation passed here is carried out in letter and spirit—that is a wide question. If the Minister is prepared to reply, he may.

Shrimati Renu Chakravartty: It is a very specific question relating to creches.

Shri Abid Ali: The agency provided in the Act is the inspectorate. Wherever it is considered necessary, the managements are prosecuted, produced before the court and punished.

Shrimati Renu Chakravartty: My question is this. Has this agency inspected this area with regard to this particular rule—with regard to creches? Has any report come to the Government during the last so many years?

Shri Abid Ali: We do receive reports periodically, not only about these mines but about other mines also.

Shrimati Renu Chakravartty: Are we to take it that the inspectorate has never brought it to the notice of the Government, not only with regard to creches but with regard to various other provisions of the Mines Act, that they did not conform to rules? Has no such report ever been sent to the Central Government?

Shri Abid Ali: If the hon. Member gives notice, I shall search the files and tell her.

Shri T. B. Vittal Rao: May I know whether the Government proposes to constitute a labour welfare fund? While imposing export duty on manganese ore, will this iron ore also be brought under that category or will it be separate?

Shri Abid Ali: There was a separate question a few days back and I have given a reply.

Shri T. B. Vittal Rao: I want to know about the iron ores. Will that legislation cover iron ore?

Shri Abid Ali: How can this be inter-connected? I have given a reply a few days back.

Shri P. C. Bose: May I know whether these particular creches fall short of the specifications approved by the Government in any respect and if so, in what respect?

Shri Abid Ali: I have already said that we had not received the report from the inspectorate so far.

Shrimati Renu Chakravartty: Is it a fact that when the inspectors go to inspect these mines, just on the eve of their inspection, some temporary measures are taken and hence the inspection report does not really reflect the true state of affairs? This mine is in the interior. Does the Government propose to tighten up the method of inspection and ask the various workers' organisations to put up their demands before the inspector when he visits these mines?

The Minister of Labour (Shri Khandu-bhai Desai): I repudiate this insinuation in the first part of the question. The inspector will go to the mines and if the facts are as complained, naturally, steps will be taken under the law.

Travel between Tibet and Nepal

*644. **Shri B. D. Pande:** Will the Prime Minister be pleased to state:

(a) whether in view of the agreement signed between China and Nepal recently, the use of passports and visas for travel between Tibet and Nepal has been introduced for the first time; and

(b) if so, whether our border area is also affected by this agreement?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). An agreement to maintain friendly relations between the People's Republic of China and the Kingdom of Nepal and on Trade and intercourse between Tibet region of China and Nepal has been signed by the two countries. According to this Agreement, nationals of the two countries, other than border traders